

SL. No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/697/2024 in CP(IB) No.06/7/HDB/2019
NAME OF THE COMPANY	Speck Systems Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Speck Systems Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/697/2024

Present: Ld. Counsel Mr. Saty Srikant for the Applicant.

Mr. K. Vasta Kumar, Liquidator.

Registry is directed to be put up IA (e-filing no. 3607130011562024) on 18.04.2024.

SD/-
MEMBER (T)

SD/-
MEMBER (J)